

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/543(KB)2017
IA(I.B.C)/1069(KB)2024, IA(I.B.C)/1410(KB)2023,
IA(I.B.C)/199(KB)2024, IA(I.B.C)/2023(KB)2023,
IA(I.B.C)/1061(KB)2023, IA(I.B.C)/1612(KB)2023,
IA(I.B.C)/1333(KB)2019, IA(I.B.C)/872(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	SBER BANK VS VARRSANA ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For the Liquidator

Mr. Amar Vivek, Adv.

Mr. Arun Gupta, CA

Mr. Niraj Chamyal, Liquidator

Eternity Legal for and on behalf of Respondent No. 1 (Stata Mater Investments Limited) in IA No. 1061 of 2023

Ms. Dipali Sheth, Adv.

Mr. Shubham Mehta, Adv.

Mr. Harsh Shah.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **15.07.2024**.

**Satyajit Roy
(Court Officer)**